

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 16875-JK (LD ) of 2023**

**DATED:- 13 - 12 - 2023**

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department, as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

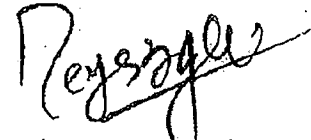
**By order of Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
Secretary to Government  
Dated:- 13.12.2023

No:-LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)

Assistant Legal Remembrancer



**Annexure to the Government Order No:- 16875-JK(LD) of 2023 dated 13.12.2023**

S.No.	Title of the Case	Case Name	OIC
1.	WP (C) 991/2023 CM No.2372/2023.	M/S K.S Construction VS UT of JK and others	Er. Brij Mohan, Executive Engineer, FCD- Akhnoor
2.	WP(C) No. 2770/2021, CM No. 9367/2021	Rokhs John Vs UT of JK & Others	
3.	OA 1347/2021 MA 1355/2021	Arjun Kumar & Others VS D/O Jal Shakti UT of Jammu & Kashmir	
4.	Shashi Paul V/s JK UT & Others.	OA No. 61/1440/2023	Er. Rajneesh Kohli, XEN, TWID Jammu.
5.	Baldev Raj & Ors. Vs State & Others	SWP No. 1740/2017	Er. Janak Sharma, XEN ID-Akhnoor
6.	Amardeep Singh & Ors	SWP No. 2707/2017	
7.	Baldev Raj & Ors	SWP No. 1679/2018	
8.	Atul Damral Vs UT of J&K and others	WP(C) No. 2215/2021, CCP(S) No. 159/2022	
9.	Kaushalya Devi Vs UT of J&K and Ors.	PPI (Civil) No. 10823/2021	
10.	Vijay Kumar VS UT of J&K and Ors.	WP(C) No. 402/2021 CCP(S) No. 270/2023	
11.	Ved Prakash Vs UT of J&K and Ors	PPI (Civil) No. 1348/2022	
12.	Romesh Chander Vs UT of J&K through Chief,Engineer Jal Shakti (I&FC) Deptt., Jammu	PPI (Civil) No. 8927/2023	
13.	Dalip Kumar Sharma Vs UT of J&K and Ors.	WP(C) No. 2517/2023	
14.	Ganesh Singh Vs UT of J&K and Ors.	WP(C) No. 2583/2023	
15.	Baldev Raj Vs UT of J&K and Ors	WP(C) No. 2583/2023	
16.	Arjun Kumar Vs UT of J&K and Ors.	OA No. 1347/2023	
17.	JMD Group of Engineers and Contractors	WP(C) No. 873 of 2023, CCP(S) 215/2023	
18.	CCP(S)339/2019	Gagan Singh Vs. State & Ors.	Er. Rajiv Kumar, Executive Engineer, kathua
19.	WP (C) No. 2484/2023.	Ghulam Mohammad Bhat and Ors. V/s Union Territory of J&K and others in	Shri Bashir Ahmad, Executive Engineer I&FC Srinagar

*TH*

*Reyaz*